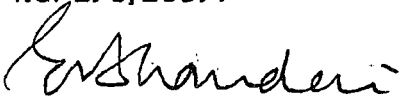


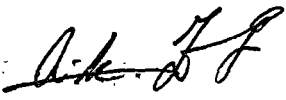
I/11.
M.A. No. 185/2007 in O.A. No. 175/2007
Date of order: 10.01.2008

Mr. Kuldeep Mathur, counsel for applicant.
Mr. Kamal Dave, counsel for respondents.

M.A. No. 185/2007 is rejected as rendered
infructuous.

For detailed order, see our order of date passed on
O.A. No. 175/2007.


[R.R. Bhandari]
Member (A)


[A.K. Yog]
Member (J)

nlk

comp made in court

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